

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 21
CP No. 12/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Mr. Rajeev Bhatnagar

...Petitioner

Versus

M/s Green Suraksha Technology Pvt. Ltd. & Ors.

... Respondent

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

ORDER

List on 05.10.2021.

-Sd-
(K.K. Vohra)
Technical Member

August 12, 2021

-Sd-
(Ajay Kumar Vatsavayi)
Judicial Member